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15.39 ½ hrs.

(xix) PUNJAB MUNICIPAL CORPORATION LAW (EXTENSION TO CHANDIGARH) AMENDMENT BILL, * 2004

(Amendment of the Schedule)

Title: Introduction of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2004.
(Amendment of the Schedule).

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I introduce the Bill.

• Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04